Reservation for Muslims in education and employment

[05 February, 2019]

- 249. SHRI HUSAIN DALWAI: Will the Minister of MINORITY AFFAIRS be pleased to state:
- (a) whether the Ministry has commissioned any study to ascertain the social and educational backwardness among Muslims, if so, the details thereof;
- (b) whether the Sachar Committee in its report also recommends affirmative action for upliftment of Muslims;
- (c) whether Ministry supports reservation for Muslims in education and employment, if so, the details of the steps that the Ministry will take to actualize the same, if not, the reasons therefor; and
- (d) whether the Ministry will petition the Prime Minister to make a law to provide reservation for Muslims, if so, details therefor?

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) and (b) Yes, Sir. A study known as "Social, Economic and Educational Status of the Muslim Community of India" was carried out in respect of the largest minority group, *i.e.* the Muslims by a High Level Committee (Sachar Committee). Findings of the study, including its recommendations, are available on the website of the Ministry of Minority Affairs at "www.minorityaffairs.gov.in".

(c) and (d) The Ministry has no such proposal.

Beneficiaries of schemes operated by NMDFC

- 250. SHRI RAKESH SINHA: Will the Minister of MINORITY AFFAIRS be pleased to state:
- (a) the number of House Holds of minorities who have been benefitted from various schemes of National Minorities Development and Finance Corporation (NMDFC);
- (b) the classification of beneficiaries among Muslims, Christians, Parsis, Buddhists and Jains;
- (c) whether any impact assessment of various schemes by independent agencies has been carried out; and
 - (d) if so, the major findings thereof?

Sl.

Year

THE MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) So far as NMDFC is concerned, its schemes are being implemented for the socio-economic development of the 'backward sections' amongst the notified minorities through the State Channelising Agencies (SCAs) nominated by the respective State Governments/ UT Administration.

For availing assistance under NMDFC schemes, the annual family income eligibility criterion under Credit Line-1 is ₹98,000 for rural areas and ₹1.20 lacs for urban areas. Higher annual family income eligibility criterion of upto ₹6.00 lacs has also been introduced as Credit Line-2, for increasing coverage of beneficiaries under NMDFC schemes. So far, NMDFC has been able to extend credit to over 15.25 lacs house holds (as on 28.01.2019) under its financing programme.

- (b) As per the utilization details furnished by the State Channelizing Agencies (SCAs), Muslim constitute 78.13%, Christian 19.00%, Sikh 2.23%, Buddhist 0.43% and Jains 0.21% of the total beneficiaries financed under the schemes of NMDFC.
- (c) and (d) So far as NMDFC is concerned, it regularly engages a 3rd party independent consultancy organization for verification of beneficiaries and also Impact of its Schemes on the target Minority groups.

The details of the studies conducted during the last four years are given in the Statement.

Statement

Details of the studies conducted during the last four years

Salient observations of the

Name of Agency

No.			study report
1	2	3	4
1.	2013-14	Centre for Market Research and Social Development, New Delhi. Agency Empanelled with Ministry of Minority Affairs.	• 93.5% beneficiaries reported no difficulty in availing the loan. • Over 80% beneficiaries indicated that their income/savings has increased and they have now better health and education facilities thereby improving their social prestige.

4

1 2 3

[05 February, 2019]

- Majority (67.6%) beneficiaries under micro finance scheme have bank account and possess individual pass book.
- Almost all (99.3%) beneficiaries in Self Help Groups have properly utilized loan.
- Centre for Market Research 2. 2014-15 & Social Development, New Delhi. Agency Empanelled with Ministry of Minority Affairs.
- 71.9% of the Term Loan beneficiaries are found to be men while 97.1% are women financed under Micro Financing Scheme of NMDFC.
- 84% of the Term Loan beneficiaries are Muslims, 10.6% are Christians & 5% are Sikhs. Under Micro Financing Scheme 81.5% of the beneficiaries are Muslims, 16.1% are Christians.
- 99.7% of the sample Term Loan beneficiaries opined that there was no difficulty in availing the loan.
- 81.8% SCAs are maintaining computerized list of beneficiaries.
- The study further suggested to increase the number of functional SCAs in a State with the priority being accorded to those having none of the agencies.

3. 2015-16 APITCO

- 91% units were found to be operational.
- 91% beneficiaries had utilized loans properly.
- 96% beneficiaries have created assets for the activity for which loan was sanctioned.

1	2	2	4
274	Written Answers to	[RAJYA SABHA]	Unstarred Questions

- 97% beneficiaries are satisfied with the financial assistance process.
- 71% got loan for the first time and created income generation capability for the beneficiaries. 29% beneficiaries were existing units and loan was used for expansion of business.
- 2017-18 Development & Research Services Pvt. Ltd.
- 91.2% beneficiaries have crossed the threshold income eligibility criteria.
- 96% Term Loan and 98% Micro finance beneficiaries prossessed the assets created and utilized the loan for intended purpose.
- 92.8% beneficiaries faced no difficulty in availing the loan.
- On an average indirect employment for 1.5 persons per unit under the term loan and 0.8 person per unit under Micro Finance was generated from units/projects financed.

Establishment of Ultra Mega Solar Power Plant in Kurnool

- 251. SHRI T. G. VENKATESH: Will the Minister of POWER be pleased to state:
- (a) whether Government has taken a decision to establish a 1000 MW Ultra Mega Solar Power Plant in Kurnool district of Andhra Pradesh in order to provide 24X7 quality and reliable power supply to the industrial sector and to achieve self-sufficiency in power sector;
 - (b) if so, the details thereof;
- (c) whether any funds have been released to take up the project, the details thereof; and
 - (d) the status of the ongoing works of the power plant, the details thereof?